HIGH COURT OF UTTARAKHAND, NAINITAL NOTIFICATION

No.444/UHC/Admin.A-2/F.No.85/ACP/2024 Dated: Dec. 20, 2024

Subject: Grant of 1st Assured Career Progression (ACP) to Judicial Officers of Uttarakhand Judicial Service for their services in Civil Judge (Jr. Div.) Cadre.

Pursuant to the Rule-27 of "Uttarakhand Judicial Service Rules, 2005" and in light of the judgement dated 19.05.2023 of Hon'ble Supreme Court in "All India Judges Association Vs. Union of India & Ors", the High Court of Uttarakhand is pleased to grant the benefit of Assured Career Progression (ACP) [₹ 92960-136520(J-2)] to the following Judicial Officers of Uttarakhand Judicial Service, who were/are eligible for the grant of 1st ACP during their tenure as Civil Judge (Jr. Div.), for the specified duration/from the date, as mentioned against their names:

S.N.	Name of the officer	Present posting	Specified period /commencement date of 1 st ACP as Civil Judge (Jr. Div.)
1.	Ms. Rinky Sahni	1 st Additional Civil Judge (Sr. Div.), Dehradun	10.03.2016 to 07.07.2016
2.	Ms. Shivani Pasbola	Registrar, Debt Recovery Tribunal (DRT)-2, Chandigarh	11.03.2016 to 08.07.2016
3.	Shri Ravi Prakash	Chief Judicial Magistrate, Nainital	15.03.2016 to 13.07.2016
4.	Shri Shahzad Ahamad Wahid	1 st Additional Civil Judge (Sr. Div.), Haridwar	10.03.2016 to 11.07.2016
5.	Ms. Akata Mishra	Deputy General Manager (Legal), National Highways Authority of India (NHAI), Delhi, New Delhi	14.03.2016 to 10.07.2016
6.	Shri Rajeev Dhawan	Civil Judge (Sr. Div.), Ramnagar, District Nainital	09.03.2016 to 08.07.2016
7.	Shri Mohammad Yaqoob	Civil Judge (Sr. Div.), Tehri Garhwal	11.03.2016 to 05.07.2016
8.	Ms. Chhavi Bansal	Chief Judicial Magistrate, Chamoli	08.10.2017 to 16.04.2018
9.	Ms. Ritika Semwal	Civil Judge (Sr. Div.), Roorkee, District Haridwar	11.10.2017 to 16.04.2018
10.	Ms. Vibha Yadav	2 nd Additional Civil Judge (Sr. Div.), Haridwar	15.10.2017 to 06.05.2018
11.	Shri Sanjay Singh	Chief Judicial Magistrate, Pithoragarh	12.10.2017 to 16.04.2018
12.	Shri Sayed Gufran	Chief Judicial Magistrate, Dehradun	05.10.2017 to 17.04.2018
13.	Ms. Indu Sharma	1 st Additional Civil Judge (Sr. Div.), Udham Singh Nagar	24.12.2017 to 16.04.2018
14.	Shri Manoj Kumar Dwivedi	Civil Judge (Sr. Div.), Kotdwar, District Pauri Garhwal	03.10.2017 to 18.04.2018
15.	Ms. Niharika Mittal Gupta	Chief Judicial Magistrate, Champawat	10.10.2017 to 16.04.2018
16.	Shri Harsh Yadav	Civil Judge (Sr. Div.), Nainital	08.10.2017 to 17.04.2018
17.	Shri Ravi Shankar Mishra	Civil Judge (Sr. Div.), Vikasnagar, District	09.10.2017 to 17.04.2018

		Dehradun	
18.	Shri Sandip Kumar Tiwari	Principal Magistrate,	02.10.2017 to 15.04.2018
		Juvenile Justice Board,	
19.	Ms. Seema Dungarakoti	Dehradun Secretary, District Legal	24.12.2017 to 16.04.2018
13.	Wo. Occina Dangarakon	Services Authority,	24.12.2017 to 10.04.2010
		Dehradun	
20.	Ms. Sachi Sharma	Secretary, District Legal Services Authority,	09.10.2017 to 13.09.2018
		Almora	
21.	Ms. Sweta Pandey	2 nd Civil Judge (Sr. Div.),	16.10.2017 to 15.09.2018
		Rudrapur, District Udham	
22.	Shri Abhishek Kumar	Singh Nagar Secretary, High Court	08.10.2017 to 16.09.2018
22.	Srivastava	Legal Services	00.10.2017 to 10.09.2016
		Committee, Nainital	
23.	Ms. Shweta Rana Chauhan	Secretary, District Legal	06.10.2017 to 13.09.2018
		Services Authority, Uttarkashi	
24.	Shri Avinash Kumar	Chief Judicial Magistrate,	06.10.2017 to 12.09.2018
	Srivastava	Haridwar	
25.	Ms. Tricha Rawat	Additional Civil Judge (Sr. Div.), Roorkee, District	08.10.2017 to 01.02.2019
		Haridwar	
26.	Shri Sachin Kumar	Additional Chief Judicial	04.10.2017 to 12.09.2018
		Magistrate, Kashipur,	
		District Udham Singh Nagar	
27.	Ms. Lalita Singh	Civil Judge (Sr. Div),	08.10.2017 to 14.09.2018
	NA A (: O)	Laksar, District Haridwar	04.40.0047440.00.0040
28.	Ms. Arti Saroha	Civil Judge (Sr. Div.), Pithoragarh	24.12.2017 to 12.09.2018
29.	Shri Sanjeev Kumar	1 st Additional Chief	04.10.2017 to 14.09.2018
	•	Judicial Magistrate,	
20	Ma Cimroniit Kour	Dehradun Seeratory District Legal	09.10.2017 to 14.09.2018
30.	Ms. Simranjit Kaur	Secretary, District Legal Services Authority,	09.10.2017 (0 14.09.2016
		Haridwar	
31.	Shri Sandeep Singh	2 nd Additional Chief	12.10.2017 to 14.09.2018
	Bhandari	Judicial Magistrate, Dehradun	
32.	Ms. Shama Nargis	Ex-Judicial Officer	06.10.2017 to 29.01.2019
		Now resigned Technically and absorbed permanently as Deputy	
		Director (Law), Competition Commission of India, New Delhi	
33.	Ms. Neha Kushwaha	Additional Chief Judicial	05.10.2017 to 29.01.2019
0.4	Mo Anito Kuranari	Magistrate, Nainital	06 10 2017 to 20 01 0010
34.	Ms. Anita Kumari	2 nd Additional Civil Judge (Sr. Div.), Dehradun	06.10.2017 to 29.01.2019
35.	Ms. Neha Qayyum	Civil Judge (Sr. Div.),	24.12.2017 to 29.01.2019
		Pauri Garhwal	00.40.0047
36.	Shri Akram Ali	Secretary, District Legal Services Authority, Pauri	06.10.2017 to 29.01.2019
		Garhwal	
37.	Shri Neeraj Kumar	Civil Judge (Sr. Div.),	04.10.2017 to 25.01.2019
20	Shri Ashok Kumar	Bageshwar Chief Judicial Magistrate	15 10 2017 to 20 04 2010
38.	SIIII ASHUK NUMAT	Chief Judicial Magistrate, Rudraprayag	15.10.2017 to 29.01.2019
39.	Ms. Payal Singh	Civil Judge (Sr. Div.),	24.12.2017 to 29.01.2019
		Kashipur, District Udham	
40.	Ms. Nazish Kaleem	Singh Nagar 3 rd Additional Civil Judge	12.09.2018 to 28.01.2019
- -0.	MO. NGEISH NAIGON	(Sr. Div.), Rudrapur,	12.00.2010 to 20.01.2019
		District Udham Singh	
41.	Ms. Rashmi Goyal	Nagar Civil Judge (Sr. Div.),	13.09.2018 to 29.01.2019
41.	IVIS. INASHIIII GUYAI	Champawat	10.03.2010 10 23.01.2019
1		•	

42.	Shri Akhilesh Kumar Pandey	Additional Chief Judicial Magistrate (ACJM), Haldwani, District Nainital	17.09.2018 to 28.01.2019
43.	Shri Imran Mohammad Khan	Additional Chief Judicial Magistrate, Haridwar	17.09.2018 to 28.01.2019
44.	Shri Sachin Kumar Pathak	Civil Judge (Sr. Div.), Karnprayag, District Chamoli	24.09.2018 to 30.01.2019
45.	Ms. Durga	Civil Judge (Sr. Div.), Khatima, District Udham Singh Nagar	17.09.2018 to 15.04.2019
46.	Shri Puneet Kumar	Secretary, District Legal Services Authority, Chamoli	13.09.2018 to 30.01.2019
47.	Rajesh Kumar	Joint Secretary (Law)- cum-Joint L.R., Government of Uttarakhand, Dehradun	13.09.2018 to 28.01.2019
48.	Shri Dayaram	Chief Judicial Magistrate, Almora	16.01.2019 to 15.06.2020
49.	Ms. Afiya Mateen	Additional Civil Judge (Sr. Div.), Tehri Garhwal	06.05.2020 to 15.06.2020
50.	Shri Amit Kumar	3 rd Additional Civil Judge (Sr. Div.), Dehradun	11.05.2020 to 15.06.2020
51.	Shri Alok Ram Tripathi	Secretary, District Legal Services Authority, Tehri Garhwal	11.05.2020 to 16.06.2020
52.	Shri Mithilesh Pandey	Chief Judicial Magistrate, Tehri Garhwal	11.05.2020 to 14.06.2020
53.	Shri Ravindra Dev Mishra	Civil Judge (Sr. Div.), Almora	11.05.2020 to 16.06.2020
54.	Shri Ravi Ranjan	Secretary, District Legal Services Authority, Rudraprayag	08.05.2020 to 16.06.2020
55.	Shri Kapil Kumar Tyagi	3 rd Additional Chief Judicial Magistrate, Dehradun	11.05.2020 to 14.06.2020
56.	Shri Abhay Singh	Chief Judicial Magistrate, Uttarkashi	09.05.2020 to 15.06.2020
57.	Ms. Mamta Pant	4 th Additional Civil Judge (Sr. Div.), Dehradun	06.05.2020 to 16.06.2020
58.	Ms. Anamika Singh	5 th Additional Civil Judge (Sr. Div.), Dehradun	08.05.2020 to 17.06.2020
59.	Ms. Beenu Gulyani	Secretary, District Legal Services Authority, Nainital	11.05.2020 to 23.08.2022
60.	Shri Nadeem Ahamad	4 th Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar	07.05.2020 to 26.08.2022
61.	Shri Dharmendra Shah	6 th Additional Civil Judge (Sr. Div.), Dehradun	07.05.2020 to 26.08.2022
62.	Ms. Sahista Bano	4 th Additional Chief Judicial Magistrate, Dehradun	07.05.2020 to 23.08.2022
63.	Shri Anoop Singh	Joint Registrar (I.T.), High Court of Uttarakhand, Nainital	30.05.2020 to 25.08.2022
64.	Ms. Shama Parveen	5 th Additional Civil Judge (Sr. Div.), Udham Singh Nagar	06.05.2020 to 23.08.2022
65.	Ms. Manju Devi	Secretary, District Legal Services Authority, Pithoragarh	07.05.2020 to 22.08.2022
66.	Ms. Jayshree Rana	Civil Judge (Sr. Div.), Uttarkashi	06.05.2020 to 22.08.2022

67.	Ms. Suman	Civil Judge (Sr. Div.), Rudraprayag	07.05.2020 to 23.08.2022
68.	Ms. Bushra Kamal	Additional Chief Judicial	24.06.2021 to 30.08.2022
		Magistrate (ACJM),	
		Roorkee, District Haridwar	
69.	Shri Sachin Kumar	7 th Additional Civil Judge (Sr. Div.), Dehradun	21.06.2021 to 28.08.2022
70.	Shri Ramesh Chandra	Civil Judge (Jr. Div.),	w.e.f. 25.06.2021
		Dehradun	
71.	Ms. Meenakshi Sharma	Civil Judge (Jr. Div.),	w.e.f.22.06.2021
		Purola, District Uttarkashi	
72.	Ms. Bharti Manglani	Civil Judge (Jr. Div.),	w.e.f.18.07.2021
		Khatima, District Udham	
73.	Shri Vishal Vashisth	Singh Nagar Civil Judge (Jr. Div.),	w.e.f.24.06.2021
73.	Silii visilai vasilistii	Doiwala, District	W. C .1.24.00.2021
		Dehradun	
74.	Ms. Aiswarya Bora	Judicial Magistrate,	w.e.f.28.06.2021
	-	Bageshwar	
75.	Ms. Parul Thapliyal	Judicial Magistrate,	w.e.f.22.06.2021
		Rudraprayag	
76.	Shri Amit Bhatt	Additional Civil Judge (Jr.	w.e.f.24.06.2021
		Div.), Khatima, District	
77	Ma Chandrashwari Cinak	Udham Singh Nagar	w o f 22 06 2024
77.	Ms. Chandreshwari Singh	Judicial Magistrate, Laksar, District Haridwar	w.e.f.23.06.2021
78.	Shri Rajendra Kumar	Civil Judge (Jr. Div.),	w.e.f.28.06.2021
70.	Chiri Rajenara Ramar	Dwarahat, District Almora	W.C.I.20.00.2021
79.	Ms. Soniya	Civil Judge (Jr. Div.),	w.e.f.22.06.2021
		Kotdwar, District Pauri	
		Garhwal	
80.	Ms. Krishtika Gunjiyal	Civil Judge (Jr. Div.),	w.e.f.26.06.2021
		Kichha, District Udham	
0.4	Ma Kalaana	Singh Nagar	a £ 22 00 2024
81.	Ms. Kalpana	1 st Additional Civil Judge (Jr. Div.), Dehradun	w.e.f.22.06.2021
82.	Shri Rajnish Mohan	Civil Judge (Jr. Div.),	w e f 22 06 2021
02.	Crim regiment wieriam	Gangolihat, District	W.C.I.22.00.2021
		Pithoragarh	
83.	Shri Puneet Kumar	Civil Judge (Jr. Div.),	w.e.f.23.06.2021
		Bageshwar	
84.	Shri Prakash Chandra	Civil Judge (Jr. Div.),	w.e.f.22.06.2021
0.5	Ohri Dhama I O'	Uttarkashi	\$ 40 40 0000
85.	Shri Bhupendra Singh	Civil Judge (Jr. Div.),	w.e.f.16.10.2022
	Shah	Rishikesh, District Dehradun	
86.	Ms. Minakshi Dubey	Civil Judge (Jr. Div.),	w.e.f.02.11.2022
50.	list illination babby	Ramnagar, District	
		Nainital	
87.	Ms. Bhawna Pandey	Judicial Magistrate-I,	w.e.f. 16.10.2022
		Dehradun	
88.	Shri Vivek Singh Rana	Judicial Magistrate-I,	w.e.f. 26.10.2022
00	Mo Childho Dhanadari	Udham Singh Nagar	w o f 17 10 0000
89.	Ms. Shikha Bhandari	Principal Magistrate 1 st Class, Juvenile Justice	w.e.f. 17.10.2022
		Board, Udham Singh	
		Nagar	
90.	Shri Rizwan Ansari	Civil Judge (Jr. Div.),	w.e.f. 16.10.2022
Ĺ		Udham Singh Nagar	
91.	Ms. Kanchan Chaudhary	Principal Magistrate,	w.e.f. 16.10.2022
		Juvenile Justice Board,	
	11.00.00.00	Haridwar	(47 (2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2
92.	Ms. Shalini Dadar	Civil Judge (Jr. Div.),	w.e.f. 17.10.2022
		Bhikiyasen, District Almora	
93.	Ms. Nisha Devi	Civil Judge (Jr. Div.),	w.e.f. 16.10.2022
33.	IVIS. INISIIA DOVI	Vikasnagar, District	W.G.I. 10.10.2022
L	l .	- machagar, District	

		Dehradun	
94.	Ms. Shivani Nahar	Judicial Magistrate-I, Roorkee, District Haridwar	w.e.f. 14.11.2022
95.	Shri Rohit Joshi	Judicial Magistrate-I, Haridwar	w.e.f. 26.10.2022
96.	Shri Shambhu Nath Singh Sethwal	1 st Additional Civil Judge (Jr. Div.), Udham Singh Nagar	w.e.f. 16.10.2022
97.	Shri Laval Kumar Verma	Civil Judge (Jr. Div.), Chamoli	w.e.f. 16.10.2022
98.	Shri Kuldeep Narayan	Civil Judge (Jr. Div.), Tehri Garhwal	w.e.f. 22.12.2022
99.	Shri Anil Kumar Kori	Civil Judge (Jr. Div.), Joshimath, District Chamoli	w.e.f. 17.10.2022
100.	Ms. Poonam Todi	Civil Judge (Jr. Div.), Pithoragarh	w.e.f. 06.08.2023
101.	Ms. Pallavi Gupta	Judicial Magistrate, Chamoli	
102.	Ms. Urvashi Rawat	Assistant Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital	w.e.f. 14.08.2023
103.	Shri Shalender Kumar Yadav	Civil Judge (Jr. Div.), Kirtinagar, District Tehri Garhwal	w.e.f. 13.08.2023
104.	Ms. Chairab Batra	Judicial Magistrate, Uttarkashi	w.e.f. 10.08.2023
105.	Ms. Karishma Dangwal	Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar	w.e.f. 13.08.2023
106.	Ms. Tanuja Kashyap	Civil Judge (Jr. Div.), Nainital	w.e.f. 10.08.2023
107.	Shri Manoj Singh Rana	Civil Judge (Jr. Div.), Jaspur, District Udham Singh Nagar	w.e.f. 10.08.2023

- 2. The grant of ACP benefits for the specified duration shall be governed by the applicable rules and regulations. The arrears arising due to the implementation of ACP benefits shall be processed as per the prevailing financial rules.
- **3.** Arrears of Ms. Shivani Pasbola *(mentioned at serial No. 02)* will be paid by the DLSA, Champawat as the officer was relieved from there at the time of relieving for deputation posting of DRT Chandigarh.
- **4.** Arrears of Ms. Akata Mishra (*mentioned at serial No. 05*) will be paid by the Dehradun judgeship as the officer was relieved from there at the time of relieving for deputation posting of National Highways Authority of India.
- **5.** Arrears of Ms. Shama Nargis (*mentioned at serial No. 32*) will be paid by the Bageshwar judgeship as the officer was relieved from there at the time of technical resignation.

By Order of the Court,

Sd/-(Kahkasha Khan) Registrar General.

Dated: Dec. 20, 2024

No.7366/UHC/VIII/03/2004

Copy forwarded to: -

- 1. All the District Judges of the District Judiciary for information and necessary action.
- 2. Principal Judges/Judges, Family Courts of the State for information and necessary action.

- 3. P.P.S. of the Court with the request to place it before Hon'ble the Acting Chief Justice.
- **4.** P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
- **5.** All the Registrars/Joint Registrar (I.T.) and Secretary, HCLSC for information.
- **6.** Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information and necessary action.
- 7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
- 8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information and necessary action.
- 9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
- 10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
- **11.** Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information and necessary action.
- **12.** Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information and necessary action.
- 13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
- 14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
- 15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
- **16.** Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
- 17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
- 18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
- 19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
- Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
- 21. Ms. Shivani Pasbola, Registrar, Debt Recovery Tribunal (DRT)-2, Chandigarh.
- **22.** Ms. Akata Mishra, Deputy General Manager, (Legal), National Highways Authority of India (NHAI), New Delhi.
- 23. Ms. Shama Nargis, Deputy Director (Law), Competition Commission of India, New Delhi.
- 24. Deputy Registrar (Accounts) of the Court for information and necessary action, if any.
- 25. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
- **26.** Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
- 27. P.S. to Registrar General.
- 28. Chief Treasury Officer (s) of all districts.
- **29.** Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
- 30. Guard File/ Assistant concerned.

Section Officer Admin.A [Link Officer of Assistant Registrar, Admin. A-2]